

Sl.No:3
OA 120/06
Dt.13.3.2006

Shri R.K.Bariar, ld. counsel for the applicant.
Shri A.A.Khan, ld. SC for the respondents.

ORDER [ORAL]

M.A. 155/06 which is for condonation of delay in filing original application having been dismissed by order dated 13.3.2006, this application, therefore, not being maintainable, also stands dismissed.


[P.K. Sinha] VC

mps.